

**CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH  
AT HYDERABAD**

**Original Application No. 289 of 2017  
Date of order : 16- 03-2018**

**Between :**

1. Patnala Bhargav S/o P Appa Rao,  
Age : 20 yrs, Occ : Unemployed, R/o D.No.58/28/18,  
Gandhi nagar, Butchirajupalem, NAD 'X' Road,  
Visakhapatnam-530027.
2. Jutada Sandeep S/o J Ram Gopal, Age 25 yrs,  
Occ: unemployed, R/o D.No.58-28-18/4,  
Gandhinagar, Butchirajupalem, NAD 'X' Road,  
Visakhapatnam-530027.
3. Tripurana Venkata Sai Teja,  
S/o T.VRanganadha Rao, Age 23 yrs,  
Occ : unemployed,  
R/o D.No.21-203, Temple street,  
Kakani nagar, Visakhapatnam – 530009. ....Applicants

**AND**

1. Government of India, Ministry of Defence (DGQA),  
Directorate of Quality Assurance (WP),  
Rep by its Director, Room No.92, 'H' Block,  
Department of Defence Production  
(DGQA), Ministry of Defence, Nirman Bhawan P.O.  
New Delhi-110011.
2. The Additional DGQA, for Director (P&A)  
Directorate of Quality Assurance (VVP),  
H Block, DHQA PO, New Delhi-110011.
3. The Additional DGQA for Director (Pers),  
Directorate of Quality Assurance (Naval),  
Ministry of Defence (DGQA), West Block  
No.5, R.K Puram, New Delhi – 110066.
4. The Chief Quality Assurance Officer,  
Government of India,  
Ministry of Defence (DGQA),  
Chief Quality Assurance Establishment (EFS),  
National Highway 5, Marripalem PO,  
Visakhapatnam – 530018. ....Respondents

Counsel for the Applicant: Mrs Anita Swain

Counsel for the Respondents : Mrs.K.Rajitha, Sr.CGSC

CORAM :

THE HON'BLE MR.JUSTICE R.KANTHA RAO, JUDICIAL MEMBER

THE HON'BLE MRS. MINNIE MATHEW, ADMINISTRATIVE MEMBER

(Oral order per Hon'ble Mr.Justice R.Kanta Rao, Judicial Member )

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It is submitted by Mrs. K. Rajitha, learned Senior Central Government Standing Counsel for Respondents that the applicant did not appear for the examination and therefore no cause survives for consideration in the OA.

2. The Original Application is therefore dismissed as infructuous. No order as to costs.

(MINNIE MATHEW)  
ADMINISTRATIVE MEMBER

(R.KANTHA RAO)  
JUDICIAL MEMBER

Dated : 16<sup>th</sup> March, 2018.  
Dictated in Open Court.

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